

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO.860  
TO BE ANSWERED ON 23.07.2018

**Interest Subsidy on Education Loans**

860. DR. ANBUMANI RAMADOSS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the full interest subsidy on education loans is not being reimbursed to the eligible students instead only partial amount is being reimbursed to them;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of interest subsidy claimed by the banks on such loans and the amount reimbursed during the last five years; and
- (d) whether the Government proposes to reimburse the full interest subsidies to the students and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

**(DR. SATYA PAL SINGH)**

(a) to (d): Ministry of Human Resource Development is implementing "Central Sector Interest Subsidy Scheme" (CSIS). Under the Scheme, full interest subsidy is provided for the moratorium period (course period plus one year) on the education loan up to Rs. 7.5 lakh taken from Scheduled Banks under the Model Education Loan Scheme. The benefits of the Scheme are applicable to students belonging to Economically Weaker Sections (EWS) having parental income up to Rs. 4.5 lakh per annum.

Under the Scheme, interest subsidy claims for all categories i.e. General, Scheduled Caste and Scheduled Tribe have been settled upto the financial year 2015-16. For the financial years 2016-17 and 2017-18, interest subsidy claims for the students belonging to the Scheduled Castes and Scheduled Tribes have been settled and General category students have been disbursed interest subsidy on pro rata basis. The details of the claims lodged and amount settled is as per the table below: -

(Amount Rs. in Crores)

Year	General		SC		ST		Total	
	Amount Claimed	Amount Settled	Amount Claimed	Amount Settled	Amount Claimed	Amount Settled	Amount Claimed	Amount Settled
2013-14	1,511.38	1,511.38	81.59	81.59	88.92	88.92	1,681.89	1,681.89
2014-15	1,438.68	1,438.68	115.5	115.5	33.54	33.54	1,587.72	1,587.72
2015-16	2,065.79	2,065.79	173.74	173.74	32.18	32.18	2,271.71	2,271.71
2016-17	1,756.17	1,574.61	98.21	98.21	21.21	21.21	1,875.59	1,694.03
2017-18	1470.31	759.15	72.73	72.73	17.04	17.04	1,560.08	848.92
<b>Grand Total</b>	<b>10340.07</b>	<b>9,447.35</b>	<b>651.88</b>	<b>651.88</b>	<b>216.42</b>	<b>216.42</b>	<b>11,208.37</b>	<b>10,315.65</b>

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